

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

([PART-HEARD BY : HON'BLE ABHAY S. OKA AND HON'BLE PANKAJ MITHAL ,JJ.]

IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH C.A. No. 7625/2023

(IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Ashutosh Shukla, Adv.
Mr. A.N Singh, Adv.
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Ms. Sakshi Kakkar, AOR

Ms. Kiran Bhardwaj, AOR
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For Respondent(s)

Mr. Shailesh Madiyal, Adv.
Mr. Vinayak Ssharma, Adv.
Mr. Ashok Panigrahi, Adv.
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Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Amrish Kumar, AOR

Mr. Gourab Banerji, Sr. Adv.
Mr. Rakesh Talukdar, Adv.
Mr. Ajit Pudussery, AOR
Mr. K Vijayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 8th February, 2024 at 2.00 p.m.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER